TO BE FUBLISHED IN FART II SECTION 3(11) OF THE CAMETIE OF HIDIA

COVERNMENT OF HELA DEFARMANT OF REVENUE & BANKING (REVINUE WING)

NEW DELFI, the 5th April, 1977.

HOTEFICATION INCOME TAX

HO.1713 (F.No.203/41/77-ITA.II): It is hereby notified for general information that the institution mentioned below has been approved by Indian Council of Medical Research, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tex Act, 1961, subject to the following donditions:-

- 1) the institute will submit annual reports on their research activities to the Council.
- 2) The institute will submit annual reports about donations received and spent exclusively for research in the manner as and when required by the council.

DSTITUTION

SERI GOVIND PRASAD VALIM. SHASHTIPURTI AYURVENDA SAMSHODRAN VIGYAN BHAWAN THUST, APICIDABAD.

This notification is effective for a period of 2 years from the date of this notification.

(J.F.SEARMA)

DEPUTY SECRETARY TO THE COVERNMENT OF INDIA

Copy forwarded to:-

1. All Commissioners of Income-tax. (2 copies)

2. Director of Inspection (Income-tax & Audit)/Investigation/ Research & Stat sties/Publication and Public Relations, New Delhi. 3. Directorate of OCM Services (Income-tax), 1st Floor, Aiwan-e-Chalib,

Mata Sundri Lane, New Delhi-1.

4. Indian Council of Medical Research, Medical Enclave, (Ansari Magar) Post Box No.4508, New Delhi-110016 with reference to their letter No.18/18/76-AA.II dated the 17th Morch, 1977. (with 1 spare copy for the party).

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Sd/-(J.P.SEARMA)

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ISED FOR ISSUE

A BUCHUN) ASSISTANT DIRECTOR OF INSPECTION DIRECTORATE OF TEPROTION (BEAR)

IN.CC/IM.II/1671/441/RSP/77

GOVERNMENT OF INDIA DEPARTMENT OF REVENUE & PAINING (BEARING ALLE)

NEW DELEI, the 5th April, 1977.

NOTIFICATION INC ME TAX

NO.1713 (F.No.203/41/77-ITA.II): It is hereby notified for general information that the institution mentioned below has been approved by Indian Council of Medical Research, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961, subject to the following conditions:-

- 1) the institute will submit annual reports on their research activities to the Council
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DISTINTION

SERI GOVIND FRASAD VALLE SHASHTLEURITI AYULVENDA Sameeodean vigyan beaman thust, aenedabad.

This notification is effective for a period of 2 years from the date of this notification.

> 5d/-(J.F.SPARMA)

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sa/-(J.P.SHAMVA)

EE GOVERNMENT OF INDIA DEPUTY SECRETARY TO

SID FOR ISSUE

.T.RALLIAN) ASSISTANT DIFECTOR OF INSPECTION DIFFECTORATE OF LEGECTION (REAP)

NO.CC/ITA. 41/1671/441/RSP/77

PATUA*

TO BE FUBLISHED IN FART II SECTION 3(ii) OF THE GAZETIE OF HEILA

GOVERNMENT OF INDIA DEPARTMENT OF REVENUE & BANKING (REVIEWE WING)

NEW DELEI, the 5th April, 1977.

POTEFICATION INCOME TAX

NO.1713 (F.No.203/41/77-IPA.II): It is hereby notified for general information that the institution mentioned below has been approved by Indian Council of Medical Research, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1931, subject to the following conditions:-

- 1) the institute will submit annual reports on their research activities to the Council
- 2) The institute will submit annual reports about donations received and spent exclusively for research in the manner as and when required by the council.

DETUTION

SHRI GOVIND PRASAD VALLEY SHASHTIFURTI AYUKVENDA SAMERODEAN VIGYAN BEAWAN TRUST, AFYEDABAD.

This notification is effective for a period of 2 years fron the date of this notification.

> Sd/-(J.‡.Searma)

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Mata Sundri Lane, New Delhi-1. 4. Indian Council of Medical Research, Medical Enclave, (Ansari Magar) Post Box No.4508, New Delhi-110016 with reference to their letter No.18/13/76-AA.II dated the 17th Merch, 1977. (with 1 spare copy for the party).

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(J.P.SEARMA)

DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

SED FOR ISSUE .V. RALWIAH)

assistant director of inspection DIRECTORAGE OF THERESTICH (PERF)

IN.CC/IM.I‡/1671/441/RSP/77